(v) Statement No. XIV-Ninety- fifth Session, 1976.
(vi) Statement No. XI-Ninety- sixth Session, 1976.
(vii) Statement No. XI-Ninety- seventh Session, 1976.
(viii) Statement No. II-Ninety- eighth Cession, 1976.
(ix) Statement No. VIII-Kund- redth Session, 1977.
(x) Statement No. VTII-IIundrsd- first Session, 1977.
(xi) Statement No. VI-Hundred- . second Session, 1977.
(xii) Statement No. iV-Hundred- third Session, 1977.
(xiii) Statement No. II-Hundred- fourth Session, 1978.

(xiv) Statement No. I-Hundredfifth Session, 1978.

[Placed in Library. See No. LT— 2323/78 for (i) to (xiv)].

The Employees' Family Pensions (Second Amendment) Scheme, 1978.

DR. RAMKRIPAL SINHA: Sir, I also beg to lay on the table a copy (in English and Hindi) of the Ministry of Labour Notification G.S.R. No. 801, dated the 17th June, 1978, publishing the Employees' Family Pension (Second Amendment) Scheme, 1978, imder sub-section (2) of section 7 of the Emp'oyees' Provident Funds and Miscellaneous Provisions Act, 1952, together with an Explanatory Memorandum on the Notification.

[Placed in Library. See No. LT— 2463[78].

CALLING ATTENTION TO A MATTEL OF UKGENT PUBLIC IMPORTANCE

Reported recovery of Chinese Balloons with Transmitters and Propaganda Materials different Parts of the

Country and the Activities of the Foreign-trained Guerillas and other Lawless Elements in Manipur

G. C. BHATTACHARYA Pradesh): Mr. Chairman, I SHRI (Utiar beg to call the attention of the Minister of Home Affairs to Ihe reported Chinese bai.ons with transmitters and propaganda materials including maps showing large areas of Indian territory as Chinese territory, found in different parts of the country and the activities of the foreign-trained guerillas and other lawless clemc-nts in Manipur resulting in deterioration of law and order situation and declaration of Manipur Valley as a disturbed area.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL); Sir, government have enquired into the cases of discovery of 'bailons in different parts of country. From lime to time, ballons carrying propaganda material in Chinese have been found in sonae parts of India. According to so far, these information received balloons hav_e been found in Madhya Pradesh, Maharashtra, West Bengal and Orissa. They did not have any transmitters but carried propaganda literature in Chinese. The literature living conditions described the in the people Formosa and have urged of mainland China to rise against the It is therefore administration there. presumed that they have originated from Taiwan and are meant for mainland China and not for India. These balloons have strayed away from their course due to cross-currents of No maps have been discoverwinds. ed from these balloons, and ther?fore, the question of any map showing large areas of territories of India as Chinese territory does not arise.

According to information received from the Government of Manipur, five violent incidents have occurred in the Central District of the State during the last two months. On 5th

IShri Dhanik Lal Mandal] June a BOC petrol pump at Sangaiwas robbed of approximately 7,0007-. During the robbery two prou Rs. country made pistols were used. On the 29th June one Jamadar of Manipur Rifles was shot at and injured seriously and his pistol was snatched. On 17th July, one Sub-Inspector of Police and a Constable were shot at in Imphal town. The Inspector died on the spot while the Constable succumbed to his injuries after reaching the hospital. The culturist, took away the Inspector's revolver. 18th July at about On 11.30 hours the United Bank of India, Imphal Branch, was robbed of Rs. 19,270. On 19th July at about '2.15 hours Manipur Rifles escort party travelling in Imphal-bound Morch bus wr/s 'fired at. One Naik in chaTge of the escort party was shot dead and ano'.her Sepoy was badly wounded. The culprits escaped with one sten gun, 2 rifles and some ammunition. According to the information available to us there is no connection between the discovery of ballons and incidents in Manipur.

The State Government have ordered intensive search operation to apprehend the culprits and also to recover the lost weapons. To enable the para-military forces and if required the Armsd Forces also to assist the Police in the search, seizure, and apprehension of the culprits and the stolen arms etc. the Manipur Government has declared the Central District as disturbed area under the Armed Forces (Assam & Manipur) Special Powers Act, 1958. The Act will enable the Army and the paramilitary forces to exercise powers of making arrests and searches without warrant. Search operations are, however, being carried out only by the Manipur Rifles and the Central Reserve Police Force.

Six persons have been arrested so far and are being interrogated. A sum of Rs. 19,250 out of Rs. 19,2701robbed from the bank has been recovered. Also one :38' revolver 2 country made pistols and some ammunition has been recovered from the persons arrested.

SHRI G. C, BHATTACHARYA: Sir, to put the record straight, the notice was given to the External Affairs Minister and the notice contained three or four specific instances. One is the map which has been recently published by China showing large areas of territories of the neighbouring countries including India as their own. Never in the notice it was said that the map was found in the balloon itself. Secondly, the question of this coming from Taiwan raises one very pertinent question and it is this. These are balloons containing the photographs of Chinese leaders.

[Mr. Deputy Chairman in the Chair]

And, Sir, they ar_e the leaders of the Chinese People's Republic. 1 would like to know whether the Go-vernment of India is aware of it or not. Three more instances are there. About the Karakoram road, many things have come out now and I do not want to take the time of the House. But three more very important events have taken place which I have mentioned, and which, my colleague, Shri Narendra Singh, mentioned in the notice and they has are these: Apart from the publication of the recent maps by the Chinese showing a large amount of our territory as their own, the Chinese-trained Pakistani guerillas along the actual line of control are being sent to the Indian side of the Jammu and Kashmir territory. Then, the Chinesebacked Nagas and Mizos are also there. Mr. Deputy Chairman, Sir, my notice is dated the 20th July and, thereafter, after three or four days, the Manipur valley was declared as a disturbed area. But, on the 26th July and also in today's paper, "The Statesman", there are news items which are in support of our apprehensions that the persons responsible for creating panic and terror in the entire North-

Eastern region are all Chinese-trained people and they are there now and they are not confined to our territory alone, but they are also very freely using the Chittagong hill tracts and also the Burmese borders for their operations and their operations are going on in a big way. Now, Sir, the honourable Minister, has taken the *tand as if it is a law and order situation in Manipur. But that was not the intention of the Calling-Attention Motion nor was the notice addressed to the Home Ministry. Sir, it was addressed to the External Affairs Minister

Thirdly, these Chinese-trained Nagas and Mizos are in league with the insurgents there who are getting help from Bangladesh and are trying to create such a situation as would cut off the entire North-Eastern region of India from the rest of the country. Now, in this situation, you should not just take it as normal law and order situation. You must see it also in the background of what is happening in West Bangal. Recently, Sir, you might have seen in the papers that certain persons, the followers of the late Charu Mazumdar, who used to say that Mao Tse-tung was their Chairman also, have started their movement in the same spirit and intensity in which they started it in 1969. They had disfigured the statue of Raja Rammohun Roy which is only a furlong away from the police station. I am only trying to bring these important facts to the notice of the Govern-On the Calling-Attention ment. Motion, I am not passing any opinion now. I am only trying to bring the facts to the notice of the Government. Therefore, the situation in your North-Eastern Region is like this and you know the situation in Pakistan and in West Bengal also. So, what are we doing now? I know, Sir, that normalisation of relations is absolutely right, but appeasement is dangerous. You might feavo seen in the papers

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today, and my colleague, Shri Devendra Nath Dwivedi has brought to the notice of the House, the statement of Mr. Brohi, a Minister of Pakistan, which hits at the very root of the Indian society which is a secular society. If any person tries to hit at that, then what will happen? What would be the result? Sir, for the last thirty years or so, or for more than thirty years or so, this country has earned a name in the international sphere for being the only secular society in this part of the world where there is absolute peace and some incidents here and there do not disturb the main current. Apart from this, you might have also seen that in the (ast Islamic Conference which was held in Karachi, there was a call for self-determination in Kashmir. Then, there was a call, a joint call, by the Chief Martial Law Administrator of Pakistan and the Chinese Vice-Premeir for the right of self-determination in Kashmir. About 'normalisation*, the less said the better. It is only a onesided affair. We ave trying to improve our relations with Bangladesh also. But the hilly tracts are being used for encouraging insurrectionary activities in the entire north-eastern parts of India. Not only that. You have seen the other day the Hindus and other minorities being driven away from Bangladesh. Now they are saying that they will return. The magnitude of the problem i_s so big. But this is not being taken into consideration. Whenever these things are brorught to their notice, they are brushed aside. Apart from that, there were a series of clashes in the Lok Sabha-there was a walk-out also-over a question at conversions about attempts in Pakistan. Also, take for instance, the Farraka agreement is bound to endanger the Cakutta port. So, at what cost? Our Foreign Minister made a statement regarding his proposed visit to China, not in this House, not in this country, but in America. Now, I am told that a delegation of the Indian Chamber of Commerce & Industry is going to Peking. It was said by the Chairman of the Peoples

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[Shri G. C. Bhattacharya]

Republic of China that the Chinese ecor.omy was in shambles. What are we going to get even by improving economic relations.

Apart from that, let me also draw your attention to the fact that you cannot withdraw your forces from the Himalayan and the Chinese bordars; neither can you minimise your expenditure on Defence forces which are stationed there. They stabbed us in the back not only in 1962 but thereafter also. This is a serious matter. In the name of normalisation, in the name of popularity, our nation's interests should not be compromised. That is the most important thing.

Therefore, I only demand one thing. Everybody commits mistakes. Every human being commit_s mistakes. But what is the difference between a wise man and a fool? It is this: A foolish man repeats the mistakes, a wise man does not. Let Ug choose our category. Nobody else was a better friend of China than India. But we have been stabbed in the back several times.

. I have forgotten one thing that is about Nepal. Nepal is being used ior encouraging insurgent activities in the entire northern border of this country. Therefore, normalisation with Bangladesh, Nepal, Pakistan, China is leading to what? It is leading to the situation which I have said already.

Therefore, my request is that the visit of Members of Parliament to Peking and the foreign Minister's visit to China, if not cancelled should be postponed till China stops all these activities directed against India endangering the security of the country.

SHRI N. K. P. SALVE (Maharashtra) : Sir, on a point of order. The entire question impinges on the issue which is entirely in the domain of the Ministry of External Affairs, and...

SHRI G. C. BHATTACHARYA: That I have said. But the Government has not listened to it. SHRI N. K. P. SALVE: Will you please bear with me? I am on a point of order. Will you please...

SHRI G. C. BHATTACHARYA: Don't shout. I can shout more than you can.

SHRI N. K. P. SALVE: It is a point of order. If the entire question was relevant to issues which impinge on matters under the domain of the External Affairs Minister, then the right Minister should have been the External Affairs Minister. Sir, either there is no iota of substance in the questions which he asked which relate to law and order problem, or the answers are irrelevant. Either the questions are irrelevant or the answers are irrelevant. There have to be some meaningful pro:eedlngs in this House. My point of order on which I ask for your ruling is that when questions are demarcated and meant for a particular Ministry whose prerogative it is to transfer it to a Ministry other than the one to which it is addressed and assuming that it is addressed to a wrong Ministry, then ig it that the Members must helplessly ask questions and frame questions related to their original question and a different Minister who has nothing to do with it wiH keep on answering them?

THE LEADER OP THE HOUSE (SHRI LAL K. ADVANI): I am not aware as to whether it was addressed to the Home Minister or to the External ' Affairs Minister. The Member might have addressed it to the External Affairs Minister. But I see that the important part of it, after the preface, is regarding activities of the foreign-trained guerillas and other lawless elements in Manipur resulting in deterioration of law and order situation and declaration of Manipur Valley as a disturbed area. This is the operative part of it along with the preface and I am sure that this has fo be dealt with by the Home Affairs Ministry. (Interruptions) May I submit that most of the questions that

have now been posed are really within the sphere of the Ministry of External Affairs? It is not the Minister who is dealing with it, who is at fault when the questions which have been posed should rightiy be answerei only by the Minister of External Affairs and not by the Home Minister.

SHRI DEVENDRA NATH DWI-VEDI (Uttar Pradesh): Sir, I want to point out that there has been an error by the Secretariat.

MR. DEPUTY CHAIRMAN: We cannot expact a debate on this point of order. Let us come to the item before us. I am going to give my observations. It is true that what the hon. Member spoke does not basically arise out of this as it has been framed. The hon. Member himself explained that his own motion was somewhat different. What we normally do and what seems to have been done in this case also is that a number of motions on a subject or on related subjects are clubbed together. Now, they have been presented in this form. It is true that some of the observations that the hon. Member made do not strictly arise out of this Calling Attention. It is open to the hon. Minister how he wants to reply to this.

(Interruptions)

SHRI PRANAB MUKHERJEE (West Bengal): Sir, I gave a motion on the Calling Attention which relates Strictly to the second part of it ... It was addressed to the Home Minister. I fail to understand how the quetsion pf availability of balloons with Chinese literature can be tagged to it. After all, the balloon was not found in Manipur. It was found in some other place. If these were two separate motions, how could they be clubbed together?

SHRI KRISHNA CHANDRA PANT (Uttar Pradesh): Sir, so far as the first part relating to balloons with transmitters and propaganda materials *ls* concerned, it ig within the purview

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of the Home Ministry also. But the two things are completely unrelated. There are two different Calling Attention motions which have been clubbed together, in my view very wrongly.

SHRI B. N. BANERJEE (Nominated) : Sir, it is very easy to criticise the Secretariat. The Secretariat did a thing which $i_{\rm s}$ usually done. In a case like this, it is always the practice of the Secretariat to send a copy of the notice to the Minister of External Affairs also. The Minister of State for External Affairs was here. He should have been here to reply to some of the points.

(Interruptions)

SHRI BHUPESH GUPTA (West Ben|al): Sir, you don't give your ruling straightaway. I notice that when we make certain submissions, there is a tendency on the part of the Chair to give the ruling straightaway. You could consider something. Sir, as he has very correctly pointed out, there are two parts here. Obviously, they have been mixed up. From the clarifications Mr. Bhattacharya has sought, it is quite clear-I do not know the text of his motion-that he has something e:lse in mind when he tabled this Motion. And here is Mr. Pranab Mukherjee who gave the thing that relates to the Home Ministry. Now these have been clubbed together. It is interesting to see Mr. Bhattacharya and Pranab Babu being clubbed to-. gether and I have no objection to that. But the point is how to deal with the problem.

SHRI PRANAB **MUKHERJEE** Manipur and balloon cannot be clubbed together.

SHRI BHUPESH GUPTA: There is one balloon at the moment. Both of them cannot hang on that. My fear is that if you put them both on it, either they will go down or the balloon will burst. So, that is not the point. But here, I do not know what the Secretariat have done and on what basis. Sir, they tried to accommodate everybody. Perphas, they

(Shri Bhupesh Gupta]

aried to accommodate everybody, a masterly way of mixing up things, a cocktail way of mixnig things, trying to accommodate everybody. Thev have done it Well, if they have done it, then both the Ministers should be present. Sir, there is nothing in a Calling Attention that only one Minister should be present. Maybe, certain matters relate to other Ministries also. The other Minister was here in the House and he could have been told about this. Therefore, my suggestion is, in future, by all means club together but club together those things which can go together. Sir, we do not want this Calling Attention motion to be formulated and constituted in the manner in which the Janata Party has been constituted. This is my request. Sir, I do not want conglomerations here. As far as possible, go into alliances. Alliance broadly speaking means to *he* together. So, my suggestion is: No conglomeration in the Calling Attention notice, possibly ally. Now, Sir I do not know who is going to reply. "Mr. Dhanik Mandal, I may say does not know for Adams what is happening in the Foreign Ministry. You have asked him questions about the Foreign Ministry all relevant questions and interesting questions. But I do not know whether he would be able to answer any one. I am very happy if he answers. Then we will have some idea that the Ministry is functioning as a collective team. But I have no such impression about their functioning. Even they do not know what is going on in the Home Ministry itself. So, Mr. Dhanik Lal Mandal, Mr. Advani, can you get the External Affairs Minister here to say something?

SHRI B. N. BANERJEE: May I ask for one information? "Was this notice also sent to the Minister of External Affairs?

MR. DEPUTY CHAIRMAN: I will explain,

[RAJYA SABHA] to a matter of urgent 152 public importance

श्री भोंलापासवान शास्त्री (बिहार) : मेरा ख्याल यह है कि हाउस के सामने जो मोशन है, कालिंग अटेंशन मोशन जिस रूप में है उसी को हम जानते हैं। माननीय सदस्य ने किस रूप में मोशन दिया था, किसी ने किस रूप में दिया था. वह सब हम नहीं जानते । हाउस यह जानता है कि यह मोजन है और इस रूप में हमारे सामने है और मेरा अपना निजी विचार है कि यह मोशन होम मिनिस्टी से कनेक्टेड है और होम मिनिस्टर इसका जवाब देने के लिये काफी कांपीटेंट हैं । यह कंकयजन की बात है कि वह बाहर से सम्बन्ध रखता है या एक्सटनल अ केयर्स का मामला है। यह कोई बात नहीं है। यह घटनायें देश में घट रही हैं ग्रीर देश में जो कुछ घट रहा है उसके लिये. उसके बारे में होम मिनिस्ट्री जवाब देने के लिये काफो कांपीटेंट है । इस लिये मेरे ख्याल से इस बात में जरा भी सुमा नहीं है कि होम मिनिस्टर इन बातों का जवाब नहीं दे सकेंगे कार्रेकि हाउस में होम मिनिस्ट्री को कहा गया है कि इस रूप में यह मोशन हैं । अब किसके मन में क्या था यह हम नहीं जानते, लेकिन जिस रूप में यह मोजन हाउस के सामने है उस पर बहस की जा सकती है ग्रौर होम मिनिस्टर उस का जबाब दे सकते है ।

SHRI BHUPESH GUPTA: Sir, Mr. Advani should not reply because from the All India Radio I gather that he has become a Minister for Misinforshould mation. Therefore. he not reply. Anybody can reply but not Mr. Advani.

SHRI G. C. BHATTACHARYA: Mr. Deputy Chairman, Sir, I respectfully disagree with whatever my esteemed colleague has said. The whole question is this. You say that you will go by this. But the question is what notice has been given by me. Whrft-

ever has come ig on the basis of the calling attention notice given according to the procedure of the House. Therefore, the question of how you write or how you distort it does not matter, but what is stated in the notice given is the final thing. Nobody can go beyond that. What is the basis of the submissions of my learned friend? There is no basis for those submissions. Ι would request you, Sir, one thing. The Minister of State for External Affairs is here and he may be called to answer this question. You may call for my original notice signed by myself and Shri Narendra Singh and you will see that all the points that I have raised the Ministry of External eoncern Affairs.

MR. DEPUTY CHAIRMAN: Well, there was no question of the Chair giving any ruling on the matter because none was called for in this matter. We were merely...

SHRI N. K. P. SALVE: Sir, it is very unfortunate that anybody who bamboozles the Chair ...

MR. DEPUTY CHAIRMAN: Order please. Order please. Please Listen.

SHRI N. K. P. SALVE: ... is only heard. Nobody else is aPowed to have his say. (Interruptions)

MR. DEPUTY CHAIRMAN: Order please.

SHRI N. K. P. SALVE; May I know did I or did I not ask you to ...

MR. DEPUTY CHAIRMAN: Order please. Nothing will go on record.

(Shri N. K. P. SALVE continued to speak)

public *importance*

MR. DEPUTY CHAIRMAN: I get your point. What he means to say is that the hon. Member wants to have a ruling. It is not necessary. So many observations are made in the House of a procedural nature which do not exactly come within the definition where the Chair ie called upon to give what it terms a ruling and none in this was of that nature. This is what I am saying. Some Members raised some points and we were discussing how this should have been framed and how it was done. What I was'trying to explain is the procedure that we normally follow when clubbing a number of notices of motions into one motion and I agree that this should have been "Better worded. We will take care of the observations that have been made by Members In future and see how matters shou'd be clubbed together and of what nature. This should dispose of the matter a* far as some observations are con-(Interruptions) cerned.

Order please. Now, another point was raised whether the hon. Member can go beyond and say or speak on he basis of his original motion. Well.all I can say is this. As on today andat this moment, this the motion before us and this is what we is shouldconfine ourselves to.

(Interruptions)

Would you not allow me to speak? Since this motion had ramifications which concerned the External Affaire Ministry also, we had, on our own, sent a copy to the External Affairs Ministry, so that the Minister of State for External Affairs if he wanted fo be here and intervene if he so chose, our motion could be taken as it is and the Minister could handle it in any way he thought proper.

भी धनिक लाल मंडलः थीमन, मैं जो अभन बिदेश नीति और विदेश मंत्रालय से सम्बन्ध रखता है और मानतीय सदस्य ने बहत सारे प्रश्न उस सम्बन्ध में रखे हैं, उन पर मैं कोई ग्राब्जवेंशन नहीं करूंगा । विदेश नीति पर जब बहस होगी तो जो प्रकृत मातनीय सदस्य करेंगे माननीय मंत्री उनका उत्तर देंगे । लेकिन इसरे जं: प्रश्न हैं, मैं यह स्पष्ट करना चाहता हं कि जो इतरजेंस की बातें माननीय सदस्य ने कहो, नार्थ-ईस्ट ग्रीर बंगाल में, जिपुरा में भीर गंगला देश, पाकिल्लान और चीन से झाकर जो लोग इंसरजेंसी करते हैं, इन सारे मामलों को जो माननीय सदस्य ने सदन में रखा ये काल्पनिक बातें हैं झौर हम लोगों की जात हरी में ऐसो बातें नहीं आई हैं। मैं वतैमान को बात कर रहा हं । इसलिए मणिपुर में जो घटनायें घट रही हैं झौर उनसे बंगला देश से जो मिजो ग्रीर नागा क्षेत्र मिला है, मणिपु के ऊपर जो 21 हजार वर्ग किलो-मीटर का एरिया है उसमें मणिपूर बैली का 700 वर्ग किलोमीटर का जो एरिया है उसे डिस्टब्रं एरिया डिक्लेयर किया गया है । इस हिल एरिया में मिजो और नागा नहीं रहते हैं ग्रीर निजो नागा को इसके साथ नहीं जोड़ना चाहिए। वह सवाल ही नहीं है। मिजो और गागा में आप जातते हैं कि समझौत हो चुका है जिनींग में 1975 में और वहां पर पूरी शान्ति है। मिजोरम और नागालैण्ड में पूरी शान्ति है और इससे इस प्रश्न का कोई सम्बन्ध गहीं बनता । श्रीमन, मणीपुर वैली में जहां मैती लोग रहते हैं वह डिस्टव्हें एरिया डिक्लेयर किया गया है । वहां कुछ मिसगाइडिड एलीमेंट रहते हैं।

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SHRI PRANAB MUKHERJEE: Are you aware that all the leaders of Nagas are in Manipur? Are you aware of this fact?

SHRI DHANIK LAL MANDAL: Yes, I know.

SHRI KALP NATH RAI (Uttar Pradesh): He has not seen Manipur.

SHRI DHANIK LAL MANDAL: I have gone there and I have seen that place.

श्री कल्पनाथ राय : लगता है मंत्री जी ने मनीपुर नहीं देखा है '

डा० भाई महावीर (मध्य प्रदेश) : श्राप कल्पनाथ राय जी को साथ ले जाइयेगा जब ग्राप मणिपुर जायं ।

श्री धनिक लाल मंडल : ठीक है, कभी श्री कल्प नाथ राय को अपने साथ ले जाऊंगा। मैं यह कहना चाहता हूं कि इसलिये इसको नागालंड श्रीर मिजोरम से जोड़ना अनुकूल बात नहीं है। यह जो मनीपुर प्रोपर वैली है इसको डिस्टब्र्ड एरिया इसलिये डिक्लेयर किया गया है क्योंकि प्रिठले दो महीनों से वाय ोंस की कई घटनायें देखने में श्राई श्रीर मैंने इसका विस्तृत बिवरण दे दिया है। जून से जुलाई के बीच जो घटनायें हमें मालूम हई ग्रीर जो वैंक रोबरी हुई उन सब का बिवरण

to a matter of urgent public importance

मैंने देदिया है। इस स्थिति को घ्यान में रख कर हो उस एरिया को डिस्टर्ब्ड एरिया डिक्लेयर किया गया है।

श्री कल्प नाथ राय : ग्रादरणीय उपसभा-पति जो, ग्राज वर्तमान परिस्थिति में देश के ऊपर शंकट के बादल मंडरा रहे हैं । जनता सरकाश के ग्राने के बाद राष्ट्रीय एवता खतरे में दिशलाई दे रही है ग्रौर जो जनवाती भीर शष्ट्र घाती ताकतें हैं—चाहे वे नार्थ ईस्ट ए रेया में हों या हिन्दुस्तान के किसी भी इलाके में हों, देश को तोड़ने में—ग्रापना सिर ऊपर टठाये हुए हैं । यह कोई मामूली बात नहीं है । कर क रम की सड़क का निर्माण हो रहा है । वह एक खतरे की घंटी है ।

उनसभानति जो, अमरिका और चाईना दोनों साउव ईस्ट एगिया में हनारे खिलाफ गहरा पडवंत का काम कर रहे हैं। साउव-ईस्ट पॉणया में भारत और रूज को मैतो थी। उस मैत्रो को तोड़ने के लिये लगातार धडयंत किया जा रहा है। बैनून का मामला सामने है। इा बैलून के संदर महाराष्ट्र में, मध्य प्रदेश में, बंगाल के मिदनापुर में और कटक में 17 जुलाई, को जिज दिन पालि समेट का सैशन शुरु हुआ था च.इ तेज लिउ रेचर रख कर भेजा गजा इनके मंग्र स्से तुन के फोटोज, ट्रांजमोटस, इलक्ट्रोजल मैं बनी कल डिजाइतेज के साथ बैलून हर जयह नजर आए। मैं पुठना चाहता ह कि क्या उसमें लिखा हुआ है।

"lower comes out of the barrel of the gun."

राजसत्तः का निर्माग तंदुरु की नजी से होता है। उन पैलून के लेटरेचर में लिखा हमा है:

"libet is the palm of China. Lac Ikh, Sikkim, Bhutan and Manipu.- are the fingers of China."

उसमें पूरा का पूरा माओ-रते तग से संबंधित लिटरेवर भरा हुया है और इन्हे पीछे जबरेंसा कम्युनिस्ट षडवंत है। इनकी साजिय से बंगलादेश के माध्यन से हिंदुस्तान के बिनाफ काम हो रहा है। पूरे नार्थ-ईस्ट इलाके को लाल जंडे के तहा भारत से अलग करने का षडयंत चल रहा है। इजका कना कारण था कि ग्राज तक विशेगयों की नजरें हिन्दूस्तान के अतर नहीं उठती थीं? इत का कांरण था कि हिन्द्ररजान में स्ट्रांग और स्टेवल गुन्तेमेंट थीं। इसी के कारण किसी विदेशी की हिन्दुस्तान की तरफ देखने की हिम्मत नहीं होता थो। आज जो जनता सर तार है और इन हे साथी हैं वे जो कम्युनिस्ट हैं, चाई तोज एतेंड हैं उनने इतारे पर काम करते हैं। देश को तोड़ो वालो साकतें झाज उनके साथ काम कर रहो हैं।

जो हैत्रो हेंखर बहां उतारा है उत हे ग्रं र ट्रांतमोटर्त मित्रे हैं। पुनित में इनको रिपोर्ट है। मैं पुछ रहा हूं कि उतमें और क्या क्या चीर्जे हैं? मैं दूसरी बात आपसे यह निवेदन करना चाहता हूं कि क्या इत बैजून के ग्रंदर चाईनीज लिटरेचर था ?

मैं पूछता चाहता हूं कि क्या यह सच है कि इन गुनारों में माऊरसे तुग के फोटा वे और कना यह भी सही है कि इन में ट्रांतमीटर लगे हुए थे ? ये मेरे स्पेतिफिक सवाल हैं, जिन का जवाब दिना जाना चाहिए। माननीय उनसभा तर्फ महोदय, भारत सरकार को इड बात को जान कारी होगी कि जिछने दिनों मने पुर के अन्दर 40 गुरिल्नों को ट्रेनिन के लिए चीन केजा गना था। यही गुरिल्ने आज मनीपुर के अन्दर तोड़फोड़ को प्रशृतियों को भड़क रहे हैं। ये गुरिल्ला लोग इत बात पर तुले हए हैं कि मनापुर, नागालैंड, सिजारम और वर्मा के बोर्डर पर जिदोह का झण्डा खहा किया जाय। इन लोगों की काशिया यह है के

[श्री कृत्पनाथ राय]

ुरू क्षेत्र में तोड़फोड़ की कार्यवाहियां की जायें । बंगलादेश श्रीर चीन की मदद से ये लोग इस क्षेत्र में तमाम कार्यवाहियां कर रहे हैं। माननीय मंत्री जी इस सब को ला एण्ड सार्डर की बात कह कर टालना चाहते हैं। अगर ये ्**लोग इउको ला एण्ड आर्ड**र क सब ल मानले है तो यह इनके दिमाग के दियः लिरेपन का सबूत है। It is a bankruptcy of this Janata Government that theyp do not realise the seriousness of the situation. इन गुरिल्लों को नक्सलकादी तरीके से ट्रेनिंग दी ग़ई है। मनीपुर के अन्दर जित प्रकार से मशीनगुन से थानों पर हमले किये गये हैं और जिस प्रकार से दहां पर एलित के सिपाहियों पर इमले िये गरे हैं वे सब चातें दा बात का सब्त है कि ये तरीके पूराने नक्सल ाही तरीके हैं। नक्सलदादी लोग इन्ही हथ हन्डों को ग्रस्तियार करके के देश के अन्दर गड़बड़ नैया करना चाहते हैं। मनीपूर की इन किस्फोटक घटनाओं के कारण हमार देश की सुरक्षा को खतरा पैदा हो गना है। मैं पूछना चाहता हूं कि मनीपुर में अहां इस प्रकार की सनसनीखेज घटनाएं हो रही थी तो बहां के गउनैर साहब इतनी देर में क्यों पहुंचे। दहां पर लाएण्ड प्राईर की स्थिति इतनो खराब हुई लेकिन गर्कर साहब समय पर मनीपुर नहीं पहुंचे। अभी स्थिति **ुयह है** कि हमारे पूर्वी प्रदेशों में झाठ नौ प्रान्तों के लिए एह गर्नर नियुक्त किया गया है। साज की स्थिति को देखते हुए मेरी यह मांग है कि मनीपुर के लिए एक ग्रलग एक्जीक्यूटिव हेड होना चाहिए । यही नहीं हमारे पूर्वाचल में जो सात आठ प्रान्त हैं उन के लिए प्रलग ग्रलग एक्जोक्यूटिय हे रस होने चाहिएं ताकि वे ला एण्ड आईर की स्थिति बिगड़ने पर तत्काल प्रावस्थन कार्यवाही कर सकें। <mark>ग्राव</mark> हमारे पुरे देख की एकता को खुत्रा पैदा हो गया है।

देश के ग्रन्दर ग्रौर देज की सीमाग्रों पर देस की एकता को तोडन वाली ताकतें भ्रपना सिर उठा रही हैं। कारकोरम सड़क का निमण्णि चीन का बहत जडा पडयंत है। आप जानते हें कि चीन के प्रतिनिधियों ने काश्मीर को सैल्फ डिट मिनेशन का राइट देने की बात कही है। एक तरफ तो चीन की सरकार हिन्द्रस्तान के खिलाफ इस प्रकार का षडयंत्र कर रही है और दूसरी तरफ काइमीर के कुछ लोग काश्मीर को भारत से ग्रलग करने की बात खुलेमाम कर रहे हैं। चीन ने हमारी 25 हजार वर्गमील भूमि पर कःजा कर रखा है और उसो जमीन से बहहमारे देश पर बैजून भेजं रहा है । वह हिन्दुस्तात में नक्सलवाद ग्रीर कम्युनिजम का प्रचार करना चाहते हैं। अहां इस तो प्रकार की स्थिति है हमार विदेश मंत्री को पेकिंग नहीं जाना चाहिए। He should cancel the trip to China. वास्तव में देखा जान तो भारत और चान की सैद्वान्तिक संघर्ष है। चीनी समाजवादी रही हैं। Whether the cat is white or black, whether it catches the mice or not. ये लोग यह देखते हैं कि बिल्ली मुस को पवड़ सकतो है या नहीं। इनका कहना है कि बिरली चाहे सफ़ेद हो या काली, इससे कोई फर्क नहीं पड़ता है। आज स्थिति यह पैदा हो गई है कि चीन और अमेरिका आपस में दुःभि संधि करके साख्य ईस्ट एशिया के मुल्कों में तोड़फोड़ की कार्यवाहियों को बढ़ावा देने के लिए साजिश कर रहे हैं। मुझे तो ऐसा लगता है कि भारत की सरकार अमेरिका और चीनी सरकारों की कांसपिरेसी का शिकार हो गई है और उनके झसर के मुताबिक ही काम कर रही हैं । श्रीमन, झाप जानते हैं कि सिक्किम के सवाल पर सारे देण की जनता ने सिकिशम का भारत में

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विलय किये जाने का स्वागत किया था। यह भी सर्वविदित है कि केवल अमेरिका ग्रौर चीन ने सिक्किम के विलय का विरोध किया था। सिक्किम के भारत में विलीनीकरण के संबंध में अमेरिका की भाषा और चीन की भाषा में समानता थी। उसी भाषा में श्री मोरारजी देसाई ने कहा कि सिक्किम का भारत में विलय दुर्भाग्यपूर्ण था । यह भी सर्वविदित है कि भारत ने जो एटोमिक विस्फोट किया था उसका सारी दुनिया ने स्वागत किया था. हिन्दस्तान की जनता ने स्वागत किया था । लेकिन अमेरिका और चीन ने उसका विरोध किया था। श्री मोरारजी देसाई जब विदेश गये तो उन्होंने इस सम्बन्ध में वक्तव्य दे दिया । उन्होंने बिना पालियामेंट को कांफिडेन्स में लिये, बिना ग्रपनी केबिनेट को कांफिडेन्स में लिये ग्रमेरिका में बयान दे दिया कि सन् 1974 में जो विस्फोट किया गया था वह गलत था।

"The 1974 explosion is very unfortunate; India will not have nuclear explosions in future." कि इन लगता है सब बातों के पछि चीन और अमेरिका की साजिश है। ये दोनों देश साउथ ईस्ट एशिया में अपना प्रभाव बढाना चाहते हैं । हमें ऐसा लगता है कि श्री मोरारजी देसाई ग्रीर श्री ग्रटल विहारी वाजपेयी इस षडयंत्र के शिकार हो गये हैं ग्रौर उसी के ग्रनसार काम कर रहे हैं। मैं इस देश की जनता का आहवान करता हं कि आज इस देश की आजादी और सुरक्षा को गम्भीर खतरा पैदा हो गया है। जनता पार्टी की सरकार की गलत नीतियों के कारण देश की सुरक्षा को गम्भीर खतरा पैदाहो गया है। आरज देश को उभाइने वाली ताकतें ग्रपना सर उठा रही है। ग्रादरणीय उपसभापति महोदय, एक निवेदन ग्रौर करने के बाद मैं ग्रपनी बात खत्म करूंगा ।

मैं जानना चाहूंगा कि क्या यह सरकार मणीपुर के लिए एक अलग एक्जीक्यूटिव हेड बनाने जा रही है या नहीं ? क्या इस एरिया में जहां चीन के माध्यम से कम्युनिस्ट प्रचार के ढारा नक्सलवादी उभाड़े जा रहे हैं, उसको रोकने के लिये यह सरकार कोई समय-बढ कार्यंकम बना रही है या नहीं ? तीसरी बात मैं यह पूछना चाहता हूं उपसभापति महोदय कि जब बैलून हमारे देश में आते हैं और सरकार कहती है कि हमें डुसका पता नहीं तो फिर हिन्दुस्तान की सीमाओं की सुरक्षा की जिम्मेदारी किस की है ?

ंश्रो उपसभापति ः कृपया समाप्त कीजिये ।

(Time bell rings)

श्वी कल्प नाथ रायः वैलून जब आते हैं, हेलीकोप्टर जब आते हैं और चले जाते हैं तब यह सरकार कहती है कि हैलीकोप्टर ग्राया था...

RE REPORT FRANKER

श्री उपसभाषति : बस, माननीय सदस्य ग्रब समाप्त करें ।

श्री कल्प नाथ राय : उपसभापति महोदय, देश की सावरेंटी ग्रौर देश की सिक्युरिटी इसमें इनवाल्व है। कल अगर कोई बम या हाईड्रोजन बम गिर जाय ग्रौर धनिकलाल जी कह दें कि सरकार को इसका पता नहीं था, तो क्या होगा ? उपसभापति महोदय, यह जनता सरकार देश की सीमाओं की सरक्षा करने में असफल है. देश की ग्राजादी की रक्षा करने में असफल है और देश की एकता को मजबूत करने में असफल है और भारत की झाजादी का सौदा अमरीका ग्रौर चीन के साथ कर रही है। इसलिये जनता सरकार को तुरन्त बर्खास्त किया जाना चाहिए झोर देश में मध्यावधि चनाव कराके एक नई स्ट्रांग स्टैबल गवर्नमेंट बनानी चाहिए ताकि देश की आजादी की रक्षा

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[आ) कल्प नाथ राय]

और देश में समाजवाद, इन डोतों सचतों को हम ग्रमली रूप दे सकें।

डा॰ भाई महावोर : श्रीमन, मैं भाननीय सदस्य से एक स्पष्टीकरण चाहता हूं । उन्होंने अभी अपने भाषण में काली ग्रीर गोरी बिल्ली के बारे में बाल कही है । इसका क्या आभय है यह समझ में नहीं आया ?

श्री कल्प बाथ रायः उपसभापति सहोदय, में भाई महावीर जी को....

श्री उपसभापति : यह फिर किसी समय ग्राज नहीं।

श्री कल्प नाथ रायः माग्रो-स्से-संग ने ! Whether the cat is black व or white, whether it catches the mice or not, that is immaterial. By hook or by crook they must work for Chinese expansionism, that is their attitude.

डा० भाई महाबीर : इस कालिंग झटेन्शन के संदर्भ में लगाइये न बिल्ली को ?

श्री कल्प नाथ राय : इस पर लगा रहा हं । इसका मतलब है कि हिन्दुस्तान को तोडने के लिये जो भी तरीका अपनाया जाय चाहे गरिल्लों के माध्यम से, चाहे नक्सल-पंथियों के माध्यम से, चाहे चाइनीज एजेन्ट्स के माध्यम से, चाहे बांगला देश के माध्यम से, इसके लिये एक कार्यक्रम बनाया जाय ।

Break the unity of India, that is the conspiracy. Under the Chinese and American conspiracy they are go-ing to break the unity of India. That is my contention.

अो उपलगापति : काफी स्पष्टीकरण हो चुका है। क्रुपया अब समाप्त करें।

श्री धनिक लाल मंडल : महोदय, में माननीय सदस्य के साथ काम कर चुका हं ग्रीर इसलिये मैं जानता हं कि माननीय सदस्य

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का मस्तिष्क बड़ा उर्वर है झौर बहत कल्पना-शोल भी है। इन्होंने कितनी ही सारी बातों की यहां पर कल्पना कर ली है। महोदय, मैं कहना चाहता हं कि माननीय सदस्य ने जो भी आरोप लगाये हैं उससे हम लोग अवगत हैं। माननीय सदस्य के अपने कुछ विचार हैं और ग्रपने उन विचारों के ग्रनरूप उन्होंने झारोप लगाये हैं कि सरकार सीमा की सरका नहीं कर पा रही है. सरकार भारत की एकता के लिये जिल्लनझील नहीं है आदि आदि। लेकिन में उनको ग्रीर सदन को यह ग्राण्वासन देना चाहता हं श्रीमन, आपके माध्यम से कि सरकार भारत की एकता, भारत की अखण्डता के लिये पूर्णरूप से तत्पर है, दढ संकल्पित है। सरकार किसी भी कीमत पर, जान की कीमत पर भी इस पर आंच नहीं झाने देसी । इतना मैं झाश्वस्त कर देना चाहता हं ।

मान्यवर, बैलन के सम्बन्ध में माननीय सदस्य ने जानकारी मांगी है । हमने घ्याना-कर्षण नोटिस के जवाब में सदन को सूचना दी है कि यह जो बैलून आया है उसमें ट्रांस-मीटर नहीं था। लेकिन इलैक्टो मैकेनिकल डिवाइसेज उसमें थे, जो कि षाये गये।

साहित्य के बारे में जो माननीय सदस्य ने कहा है,इसके बारे में मैंने बराबर कहा है कि उसमें साहित्य था लेकिन वह साहित्य भारतीय कंत्रंपसन के लिये नहीं है। यदि वह भारतीय कं गंप्शन के लिये होता तो बह यहां की भाषात्रों में होता । यह एक साधारण सी समझ की बात है। लेकिन बह यहां की भाषाओं में नहीं है। इसलिये यह इंडियन कं बंध्यन के लिये है नहीं। मैंने उसको पढवा लिया है, उससें मैन लैंड ग्रीर चाइना के लोगों को म्राह्वान किया गया है, विद्वोह करने के लिये । इससे स्पष्ट है कि क्योंकि यह चाइनीज भाषा में है ग्रीर इसमें जो मसाला है वह मैन लैंड चाइना के वासियों के लिए है जिसमें उनसे बाह्यान किया गया है कि वे विद्रोह करने के लिए उठ खड़े हों ...

I<55 Calling Attention

श्री धनिक लाल मंडल : हां उनके नेताओं के लिए हैं। उससे यह स्पष्ट है कि यह भार-तीय कंजम्र शन के लिए नहीं है । इससे यह अनमान भी लगाया जा सकता है। यह कहां से बाते हैं बौर किन के लिए हैं यह तो स्पष्ट हो गया है। अब सवाल यह है कि भारत में कैसे चले आते हैं। भारत की अखण्डता इससे खतरे में पड गई क्योंकि बैलून चले ग्राए ग्रौर सरकार अक्षम रही, यह कहना उचित नहीं है। महोदय, यह बहत ऊपर से आते हैं, कास करंट से आते हैं इसलिए यह दुनिया की हर जगह पर पहुंच जाते हैं केवल हिन्दूस्तान की जमीन पर ही नहीं। रूस की जमीन पर भी उतर जाते हैं. जापान की जमीन पर भी उतर जाते हैं। इसलिए इसमें कोई ऐसी बात नहीं है जिससे माननीय सदस्य सरकार पर यह चार्जं लगाएं कि भारत अपनी सोवरे-नेटी की रक्षा नहीं कर पा रहा है। माननीय सदस्य ने जानकारी चाही कि बडे पैमाने पर गुरिल्ला वारफेयर . . .

डा० भाई महाबीर : वह तो जानकारी दे रहे थे।

श्री धनिक लाल मंडल : इसका हम स्वागत करते हैं। अभी तक ऐसी कोई बात नजर नहीं झाई है। जो 6 लोगों को गिरफ्तार किया गया मनीपूर के संबंध में उनसे इंटेरे-गेशन हो रहा है। यह बात जरूर है कि वहां कुछ एक्सट्मिस्ट हैं जो वायलेंस करते हैं लेकिन उसके पीछे कोई पोलिटिकल मोटिव है या नहीं, इसके बारे में मैं यह कहना चाहता हं कि जिन लोगों को गिरफ्तार किया गया है उससे अभी बहुत स्पष्ट नहीं है कि इसके पीछे पोलिटिकल मोटिव है या नहीं। राबरी वगैरह की जो बातें हुई हैं इससे लगता है लेकिन जो माननीय सदस्य कह रहे हैं उसको मैं रूल-

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आउट नहीं कर रहा हूं। इसकी जांच पड़ताल चल रही है। जब तक कोई डेफेनेट बात नहीं ग्रा जाती तब तक निश्चित रूप से नहीं कह सकता। मनीपूर में ला एण्ड आर्डर की स्थिति खराब नहीं है , वहां शांति है । एक्सट्रिमिस्ट एलीमेंट्स के बहुत सारे लोग पकड़े गए हैं और मझे विश्वास है कि बाकी लोग भी पकड़ लिये जाएंगे ।

SHRI GOYENDRA MAKWANA: (Gujarat)-. In reply to Shri Kalp Nath Rai, the hon. Minister has said that it contains electro-mechanical devices What are these devices?

DEPUTY CHAIRMAN: MR Shri Bipinpal Das.

SHRI YOGENDRA MAKWANA: Sir, what about the electrical devices? The Minister said that these are not transmitters. What are they then? What are these devices?

श्री उपसभापति : यह झाप बाद में उनसे पता कर लीजिए ।

SHRI BIPINPAL DAS (Assam): I would like to concentrate on the latter part, the main operative part of the Calling Attention Motion of which I gave notice—that is, the situation in Manipur. The hon. Minister was kind enough to give us some information about the situation. If you permit me, Sir. I would like to supplement the information that he has given by quoting one or two lines here and there from the newspaper reports. Sir, this is a report dated 24th July saying that some extremist youths are active in Manipur valley for collection of fire-arms with political motives. The statement made by the Chief Minister says that the "declaration of disturbed area was made following some cases of shooting of police personnel to enable the tracking down of culprits from their "hideouts" without disturbing the public peace. Some of them had already been arrested.'

The third report is given by the Assam Tribune. If you permit me I

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would like to read a few paragraphs. It says:

"The border security force, in the meanwhile, arrested another suspect, a kuki tribal with a foreign made gun at a place near the border town of Morey

I hope the hon'ble Minister knows where Morey is situated.

"...about IOO km from here."

"Combing operations by the Manipur Rifles and Central Reserve Police forces were continued for the fifth day today in the Manipur val-ley area in the hunt of two gangs, responsible for murders of four police personnel at Imphal and its suburbs last week, authoritative sources here said."

"The gangs with a total strength ci about 45 members, were reported to have entered Manipur about eight months ago, the sources said."

"A member of one of the gangs arrested by security forces following the shooting incident at Thoubal near Imphal ... "

I hope he knows where Thoubal is.

"...on July 18, was reported to have disclosed that their aim was 'to create terror and panic, to dislocate the law and order machinery and attack police and security personnel."

"Four police personnel were shot dead and five weapons snatched by the terrorists in two separate incidents this month."

"In another incident, a Bank was looted at Pauna Bazar on July 18, but later, the booty of about Rs. 9,000 and two country made pistols were recovered from a masked man who was arrested by the police ... "

and so on and so forth.

Now the latest is this report dated

"Manipur police have unearthed a 'secret plan' of the gangsters who

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engineered the recent armed disturbances in some areas of the state "

I do not know why the hon'ble Minister did not disclose to this House all the information if he has it in his possession

Sir, this area is an extremely sensitive area, the whole of North-Eastern region, as you call it. It is sensitive because the whole region is surrounded by foreign countries. The only link o' this region with the rest of the country is a 40 mile wide corridor. The 40 mile wide corridor is the only link between the rest of India and the whole of North-Eastern region.

This region is also inhabited by a large number of different communities, tribals and non-tribals. with different backgrounds, cultures, so on and so forth. They have different history and different polical back-ground. And, therefore, this region is extremely sensitive You might say anything about the previous government, but the previous govern-ment was very conscious about the sensitivity of this area, sensitivity created by the urges and aspirations of different communities to find ex-pression in the political life of this country. These are the factors vou must take into account when you discuss Manipur, Nagaland or any of these areas.

Sir, we have the experience of the last thirty to forty years, before independence and after independence. Fissiparous tendencies and forces of disintegration were very active in the The previous entire region. 1.00 P.M. Government was very conscious of it. They took steps, after long years of continuous and persistent efforts. You might previous Government criticise the where criticism is due: I have noobjection. But you must admit that the previous Government did solid thing in this area, that is, one thev brought about political stability in this region and they brought all thesecommunities, all these areas into the mainstream of our national life. You cannot undo this fact of history: Whether it is Arunachal or Nagaland or Manipur or Mizoram, this entire region was very much disturbed. I say this because I have personal and practical experience from the year 1946.

At that time Manipur was a Princely State and the Maharaja of Manipur was unwilling to accede to the Indian Union. The people of Manipur had to launch a struggle and I also participated in that struggle. There was an obnoxious entry pass system. People struggled against it. There also I participated. So, I know the background of its history. The previous Government succeeded, after long years of various measures and various experiments, in bringing about stability, political stability, in this entire region and in bringing this entire region into the mainstream of political life of this country. This is a fact which has to be recognised. What is happening now? What ban happened after the new Govern-ment has come into power at the Centre? Sir, I am not saying these thing_s in a partisan spirit. Mr. Mandal should not feel that I am speaking from the party angle. Ι want him to take note of it because, I am sure, he does not know. I am absolutely sure he does not know what hai happened before and what is happening now: Not that I ques-tion his knowledge or his ability. But then, he has not time. It is a very complicated problem. What is happening? The entire region, Sir, is facing instability; the entire region is facing political instability.

Again I do not want to speak in party spirit or from the angle of party rivalry, but the fact remains, what you have done there just to have the Janata Government instal-led. You have a Janata Government here elected by the people. Fine. You have got it in U.P. Bihar,

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Pradesh, Rajasthan Madhya and so on. Nobody objects. But vou formed a Janata Government in Arunachal through defection; you have forjmed a Janata Government in Manipur through defection-total defection, large-scale defection.

SHRI PRANAB MUKHERJEE: In Sikkim also.

SHRI BIPINPAL DAS: I do not grudge a Janata Government being there: If it is elected by the people, I do not grudge it. I do not object. Let the people choose their own Government. But do you know what you have done by instigating and engineering a large scale defection process in this area? You have brought in a very grave and serious element of instability in the politi-cal life of the entire region, the consequences of which I do not know what will be. You have encouraged 'fissiparous tendencies, disintegrating forces, in Nagaland. You are flirting with them, you are hobnobbing with them.

You have also encouraged disintegrating forces in my own State. If you want an example I can give it. but I do not want to refer to a Member sitting in the other House You have, the other day, admitted him into your parliamentary part*. Who is that gentleman? What is r philosophy? What is the objective of h_s party? With what slogan did he fight the election and win the election? He wants to break up the State of Assam and have a new Statecalled Udayachal. You have admitted that gentleman into your party her_e in Parliament. Do you realise the consequences of this? Either he has changed and given up his demand or you have changed and accepted hJ5 demand. By implication if you hc.ve accepted his demand, do you know the consequences of this in the political life of Assam. You are trying to create problem.? in Mizoram where you lost totally in the last elections. You lost totally in

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Mizoram and you are trying to create problems there. You are trying to create problems in Meghalaya. So this is the background of the incidents that have taken place recently in Manipur as a result of some secret plan instigated by somebody coming here, gathering arms, and so on. These things do not happen suddenly. There must be a climate created for such things. A climate has been created in the last fifteen months in this area—I am very sorry to say, Mr. Mandal—a climate of political instability, a climate that encourages fissiparous tendencies, a climate that encourages forces of disintegration, a climate that encourages people to take up arms in their hands; a climate that encourages foreign countries, inimical and hostile to send their infiltrators. This is what you have done and are doing. I wish the Prime Minister were here today to understand the situation. •

And, finally, what have you done in Manipur? I do not want to name enyibody. I do not want to bring in personalities. I know the leading personalities in Manipur's public life. The way you have formed the Government in Manipur has allowed the forces of disintegration and fissiparous tendencies to infiltrate into the corridors of power in Manipur— I say this with all sense of responsibility and knowledge that you have allowed these elements, these forces, to enter the corridors of power in Manipur. When they control power, do you expect that law and order will be all right in Manipur, do you think Manipur would be safe from the point of view of national unity and national integrity? You said Manipur is inhabited by Meiteis. Meiteis inhabit only the Valley. Manipur is also a State where . . .

SHRI DHANIK LAL MANDAL: I only talked of the Valley.

SHRI BIPINPAL DAS: All right, you are correct. Manipur is also

inhibited by Nagas,, Mizos, Kukis, a number of communities all around. And the main centre of the hostile Nagas led by Mr. Phizo was established in the Tangkhul area of Manipur State.

AN HON. MEMBER: He has never heard about him.

SHRI BIPINPAL DAS: You must understand things. I do not want to say anything further. But unforor fortunately, your Chief tunately Minister also comes from Tangkhul area of Manipur. I do not want to go further into this. I only want you to examine the whole situation. Do not handle Manipur the way you handle U.P. or Bihar. Please, for God's sake, don't do that in an area where the question of national unity and national integrity is involved. And this area is a sensitive area Any wrong step anywhere will lead the whole country to disaster. You should understand it. You can topple the Government in Maharashtra. We don't mind. You have done that. You defected some Members from the Congress Party and toppled the Government there and installed a new Government of defectors. All right. But, for God's sake, don't try this experiment in such sensitive areas in the north-eastern region. This is my humble appeal to the Government

Now I will ask for a few clarifications.

SHRI KALP NATH RAI: Integrity is in danger.

SHRI BIPINPAL DAS: I will ask a number of questions. My first question is; The Government must be able to tell us who these elements and forces are who have engineered the recent developments in Manipur, which compelled you to declare the Vallev as a disturbed area. In fact, this b emergency by another name. You have imposed emergency in Manipur by another name. Don't try to bluff this country. All the powers that are to b_e exercised by the Army, the police, CRP or the Governor or anybody would be the same as those which were exercised under the emergency.

(1) Who are these forces and elements who have created this situation.

(2) What forces, which forces, national or international are behind these elements? Parliament is errtitled to know them from the Government. They must find out these facts. If you have these facts at your disposal at present, then you tell us now; if you do not have them, then promise us to give those facts.

(3) Wherefrom have they collected their firearms? Have you examined their firearms? They must have some marks, wherefrom have they collected them?

(4) What is the motive behind these acts of violence, robbery and extensive lawlessness? What is the objective? There must be some objective.

(5) And my last question is: In view of this situation in Manipur and the doubtful character of the composition of the present will Manipur Government, the Government consider the question of bringing Manipur under President's rule immediately and restore law and order and then allow the people to choose their Government through an election? I say this very seriously. I am not talking of the Janata or non-Janata Government, mind you. If you want me to be more frank, I would not mind having the Janata Party Government there led by someone like Mr. L. Achaw Singh. He was my colleague for long years. H_e fought for freedom. I know, he i^{s a} nationalist, or have any other person like him, I do not mind. But do not leave the

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Government in the hands of some people whose bona *fides* are in doubt. And, therefore, will " the Government consider this question of bringing Manipur under the President's rule immediately, to restore law and order to have fresh elections and to have a freely elected Government?

श्री धनिक लाल मंडल : मैं सौभाग्य से बिपिन पाल दास जी के साथ भी काम कर चका हं।

SHRI G. LAKSHMANAN (Tamilnadu) : He spoke in English, but the Minister is replying in Hindi.

SHRI DHANIK LAL MANDAL: I am speaking in the language in which I can freely express. You have the facility of interpretation. Please do not object.

SHRI G. LAKSHMANAN: I am not asking you to speak in English. I want to know whether you have followed his English.

श्री धनिक लक्ष्ल मंडल : बिपिन पाल दास जीको निश्चय ही वहांका ग्रधिक अनभव होगा। उनका लम्बा राजनीतिक जीवन है ग्रौर वह बहां के रहने वाले भी हैं। लेकिन महोदय, उन्होंने जो यह कहा कि वे लोग बहत अनुभवी थे और उसके आधार पर उन्होंने उस एरिया का बहत ध्यान रखा। वह बहत सेंसटिव एरिया है ग्रौर उन लोगों ने उस एरिया को नेशनल मेन स्टीम में लाने का भरसक प्रयत्न किया । तो मैं बिपिन पाल दास जी को विश्वास दिलाना चाहता हूं कि हमारा प्रयास भी उस से किसी कदर कम नहीं है उस एरिया को मेन नेशनल स्ट्रीम में मिलाने के लिये और मैं आपको आख्वस्त करना चाहता हं कि जब मैंने उस एरिया में भ्रमण किया था तो मैंने यह पाया कि वहां अधिकांश लोग शान्तिप्रिय हैं। चाहे मैं मिजोरम गया या नागालैंड गया या तिपुरा गया, जहां कहीं भी मैं गया, मैंने देखा स्रोवरवेलमिंग मेजारिटी में लोग शांति के पक्ष में थे ग्रीर वे इस देश के

_ [श्रीधनेक ल.ल मंडल]

साथ हैं, वे भारत के साथ हैं। यह उनकी भावना थी और इसी भावना को देखते हुए हम लोगों ने मिजोरम में चुनाव करवाया। इसलिये यह कहना कि वहां के जो लोग हैं वह भारत के साथ नहीं रहना चाहते हैं या वह विद्रोही हैं, सही नहीं है। ऐसा नहीं कहा जा सकता। उसमें कुछ लोग हैं, कुछ लोग हो सकते हैं जो इस तरह के हों लेकिन योवरवे रॉमग लोग णान्तिप्रिय हैं।

SHRI BIPINPAL DAS: Sir, I want to correct a mistake. I have not . . .

SHRI DHANIK LAL MANDAL: I do not refer to it. I am telling my own experience.

SHRI KHURSHED ALAM KHAN <Delhi): Reply to his questions.

SHRI DHANIK LAL MANDAL: I will come to the questions. I will reply point by point.

श्रीमन्, जो बात बिपिन पाल दास जी ने प्रीफेंस में कहीं उसके सम्बन्ध में मैं कहना चाहता हूं कि हमारा भी उतना ही ध्यान है, हमारा भी वही भाव है, हम लोगों में भी भारत की अखण्डता और एकता और भारत की समृद्धि के प्रति उतनी ही निष्ठा है, उनसे अधिक नहीं तो उनके बरावर चिन्ता है । इसलिए हम लोगों को इस क्षेत्र की घटनाओं से बडी चिन्ता है ।

महोदय, पार्टी के बारे में यह दल्ला गया कि ग्रुक्णाचल प्रदेश में डिफेक्शन हुए । मैं स्पल्ट कर देना चाहता हं कि ग्रुक्णाचल प्रदेश में जनता पार्टी चुनाव से ग्राई । ग्रभी जो वर्तमान सरकार हं ग्रुष्णाचल प्रदेश में जनता पार्टी की सरकार वह डिफेक्शन से नहीं ग्राई हूँ । ग्रभी वहां चुनाव हुए थे जिसमें जनता पार्टी की जीत हुई और जनता पार्टी की सरकार बनी । ग्रसम में जनता पार्टी चुनाव से ग्राई । त्रिपुरा में सी० पी० एम० की सरकार है । मेघालय में . . .

BHA] to a matter of urgent 176 public importance श्री कल्पनाथ राय : कहा बोल रहे हैं ?

श्री धनिक लाल मंडल : मैं बतला रहा हूं कि जो अभियोग लगाया गया कि डिफेक्शन हुए, डिफेक्शन का चार्ज लगाया गया और कहा गया कि फिसिपरस टेंडेंसीज से सरकार बनाई गई, मैं उसको रिफ्यूट कर रहा हूं । मैं यह कह रहा हूं कि अरुणाचल प्रदेश में जनता पार्टी की सरकार है वह चुनाव से याई ।

अगे कृष्ण चन्द्र पन्त : उसके पहले डिफोक्शन हआ, था।

SHRI PRANAB MUKHERJEE: But you are forgetting that before the elections, you formed the Government through defections. In Manipur you are still having a Government formed through defections.

श्वी धनिक लाल मंडलः वह मणिपुर की बात करते तो मैं भी उसी की बात करता। आपने पूरे नार्थ ईस्ट की बात की, अरुण, चल, मेघालय, नागालैण्ड की बात की।

श्वी कल्पनाथ राय : महोदय, विपिन पाल दास जी ने जो सवाल उठाये हैं उनका उत्तर देना चाहिए । नार्थं ईस्टर्न हिन्दुस्तान से ग्रलग नहीं है . . . (Interruptions)

SHRI PRANAB MUKHERJEE: What have done Sikkim? vou in Have you not formed a Government in Sikkim? What have you done in Pradeih? What you Arunachal have done in Manipur?

श्री धनिक लाल मंडल : सिक्तिम को भी ग्राप नार्थ ईस्ट में ले लिये हैं ? मैं जो इन्होंने पाइंटेंड सवाल किये हैं उनका उत्तर एक-एक करके दे रहा हं।

SHRI KALP NATH RAI: Point of order. The question raised by Mr. Bipinpal Daa are not being answered by him.

श्री उपसभापति : आ रहे हैं उसी पर ।

श्री धनिक लाल मंडल :

I am replying. You have had your say. Please have patience to listen to what I have to say.

जो महोदय, यह जो सवाल उठाया है बैली के बारे में, जो कुछ माननीय सदस्य ने कहा कि बैंक में जो रौबरी हुई थी उसमें कूकीज लोग थे, महोदय यह गलत बात है। हमारी सूचना के अनुसार यह जो घटना हुई है ग्राधोबल में न होकर बैंकिंग में हुई। यह कुकीज लोगों द्वारा नहीं हुई। इसलिए न कुकीज काप्रश्न उठता है, न मिजोज का प्रश्न उठता है, न नागाओं का प्रश्न उठता है। माननीय सदस्य ने ठीक बताया कि कुछ मिसगाइडेड युथ्स हैं मैती जो बैली में हैं।

जो दूसरा प्रश्न उन्होंने उठाया कि इनके पीछे क्या ताकत हैं। देसी या विदेशी कौनसी ताकतें हैं। महोदय, मैंने इसके सम्बन्ध में पहले भी उत्तर दिया हैं कि जो लोग पकड़े गये हैं 6 लोग जो गिरफ्तार किये गये हैं उनसे जो इंटरोनेशन हुम्रा है, उससे हम ग्रभी किसी निश्चित बात पर नहीं पहुंचे हैं। यदि माननीय सदस्य यह कहना चाहेंगे कि इसके पीछे कोई विदेशी ताकत है तो—ग्रभी ऐसा कोई निष्कवं नहीं निकला है। ग्रार्मस के बारे में जो बात हैं मैं यह बताना चाहता हूं कि एक भी फारेन ग्रार्म नहीं मिला। उन्होंने जो इस चीज का जिक किया कि वह फारेन मेड ग्रार्मस हैं या नहीं तो यह निबेदन करना चाहता हूं कि ऐसी कोई बात नहीं पाई गई है।

श्वी कृष्ण चन्द्र पन्तः तो फिर कहां के हैं?

श्री धनिक लाल मंडलः वे यहीं के हैं।

प्रेजीडेंट रूल के बारे में उन्होंने जो बात कही है मैं नहीं समझता कि वहां पर प्रेजीडेंट रूल की कोई स्रावस्थकता है। सरकार ने इस स्थिति को बहुत गम्भीरता से लिया है। जो भी घटना घटी उसको बहुत गम्भीरता से लिया गगा। जैसा मैंने कहा कि अपने विज्ञडम public importance में उन्होंने इसको डिस्टब्र्ड एरिया डिक्लेयर किया। सरकार बहुत मुस्तैदी से इन तथ्यों का पता लगा रही है ब्रौर छ: को पकड़ भी लिया गया है। माननीय सदस्य ने कहा था कि इसमें कुछ क्लूज मिले हैं जहां तक मैं समझता हूं कोई क्लूज नहीं मिले हैं। ग्रगर निश्चय ही क्लूज मिले हैं तो मेरा विश्वास है कि पूरी तरह से स्थिति को निपट लेंगे ग्रौर वहां कोई उपद्रव नहीं होगा।

SHRI SCATO SWU (Nominated): Sir, so far as underground people concerned, I think are Manipur, Nagaland and Mizoram should be taken up together, because all these underground people are hosted and encouraged by the same countries The underground people have been occupying a part of the Burmese territory since 1957, and now it appears tbat these underground people have a defined territory of their own within the territory of Burma. I would like to ask the Government they are prepared to make whether some new arrangement and understanding with the Government of Burma, because unless there is а the certain change of attitude on part of the Government of Burma towards these underground people the violent activities of the underground people will continue for ever, especially when, as I said they have almost a defined territory of their own within the territory of Burma. I would like to know whether the Government of India will in the near future into a new understanding enter with the Government of Burma. In the month of May, on llth and 12th, an underground meeting was held in the village of Khonoma, which is the village of Mr. Phizo, and it was largely attended by the underground people. I would like to know whether the Government of India has a^{nv}- inquiry from the Governmade ment of Nagaland as to how it was possible for the underground people to hold such a meeting in a village which was largely attended.

179 CaUing Attention [R

[Shri Scato Swu]

And this meeting passed two resolutions. I have got a copy of the resolutions with me which I wiH read out for the information of the House;

"1. In a two-day session of the Naga National Council held on llth and 12th May, 1978 at Khonoma the representatives attending the meeting have unanimously adopted the resolution affirming its full con-fidence in the leadership of the incumbent office-bearers of the Naga National Council, namely, Mr. A, Z. Phizo, Mr. Imkongmera and Mr. T. H. Muivah. This meeting further resolved that an should early negotiation take place between the Government of India and the Naga National council of a peaceful political settlement.

2. It was resolved that contact should be made with those who are outside for which an early implementation is required."

These resolutions deliberately ignored the Shillong Accord which was signed on November 11, 1975. Also at this meeting...

SHRI KHYOMO LOTHA (Nagaland) : On a point of order.

MR. DEPUTY CHAIRMAN: Let him finish.

SHRI KHYOMO LOTHA; I am on a point of order; and point of order should be raised just now. Sir, I do not object to what he says. But there is one thing. It is irrelevant to the subject matter under discussion which has got nothing to do with Nagaland. The Calling Attention is on Manipur situation and what happened there. In passhe can raise certain other ing matters. But what happens in Nagaland is not relevant. It is irrelevant.

SHRI SCATO SWU: As far as the underground movements are

a matter of urgent 180 public importance

concerned, these States of the north eastern part of India should be taken together as a whole. I have said this at the very outset because these are encouraged and hosted by the same unfriendly countries of India.

SHRI KHYOMO LOTHA: Then one can speak about other States also.

SHRI SCATO SWU: It is very important for me to give all the information to this House. A letter was read out-This is called the Hong Kong Letter-at the NNC meeting at Khonoma. A letter written to th* Prime Minister of India by the Asian Forum of Human Rights on April 30, 1978, was also read out by P. Kevichusa. The letter had undoubtedly generated great strength and more hope in the minds of every NNC member. The letter was reportedly based on the resolution of the General Meeting of the Asian Forum of Human Rights held in Hong Kong from April 23 to 30, 1978. It read as follows:

"The General Meeting of the Asian Forum consisting of delegates from Asian countries expressed its deep concern over the wide-spread atrocities committed by the armed forces of India on the people of Nagaland and Mizoram, and the denial of human rights in these areas.

The Asian Forum urges upon the Government of India to take steps to immediately halt all atrocities on these peoples and restore human rights and withdraw the armed forces from the civilian areas of Nagaland and Mizoram."

The above resolution was reportedly adopted by the General Meeting of the Asian Forum of Human Rights at Hong Kong on the understanding that by an invasion of the Indian armed forces, the Wagas were reduced to hunted animals and were denied" of human rights.

Statement

I would like to know as to whether the Government of India was really in receipt of this letter or not. If it ls received by them, what is the reaction of the Government of India to this letter?

Again, on May 15, 1978, Mr. Swaran Singh, the President of the Party made a statement Janata Party was encourag-Congress that the ing regional parties which have come to power in the strategically important border States of India. I would like the Government of India to look into this statement of the opposition with concern because a3 I have said, the situation in the north eastern part of India is going from bad to worse as was pointed out by Mr. Bipinpal Daa and it may ultimately affect even the State of Arunachal Pradesh. Therefore, this is verv important for the country's integration and I would like to call upon the Government to take a serious view of this and take early steps so that the situation therefore does not deteriorate further. There is a general fear in Nagaland today that sporadic firing may take place sometime in October and that Nagaland may also be declared a disturbed area.

With these few words. Sir, I would like to suggest to the Government of India that it should take early steps and save the situation before it becomes too bad for *m*. Thank you.

श्वी धनिक लाल मंडल : महोदय, वर्मा की सरकार के साथ हमारा बहुत ही दोस्ताना ताल्लुक है, उनके साथ हमारे बहुत बढ़िया रिलेशन हैं । इसलिये इसका प्रक्रन ही नहीं उठता । वर्मा की सरकार हम लोगों के साथ पूरा-पूरा सहयोग कर रही है । माननीय सदस्य ने कहा कि कुछ लोग वर्मा की सीमा पर हैं । ऐसी जानकारी हम लोगों को भी है कि कुछ लोग वर्मा की सीमा पर रहते हैं । लेकिन by Minister

माननीय सदस्य ने नागालैंण्ड के बारे में बात की और कहा कि नागालैंण्ड में नागा नेशनल कान्फ्रेंस की कोई बैठक हुई, फिजो साहब के गांव में ग्रौर उसने कुछ प्रस्ताव स्वीकृत किये हैं। तो ऐसा मिलना, सालाना कान्फ्रेंस करना और प्रस्ताव पास करना. इस पर कहीं कोई नागालैण्ड में प्रतिबन्ध नहीं है। इसलिये वह मिल सकते हैं, सम्मेलन कर सकते हैं, बैठक कर सकते हैं और प्रस्ताव पास कर सकते हैं । इसकी कोई मुमानत नहीं है । माननीय सदस्य ने कहा कि वे ग्रन्डर ग्राउन्ड लोग थे। इसके बारे में मैं कहना चाहता हं कि वे लोग शिलांग एग्रीमेंट को मानते हैं, इसलिये अन्डर ग्राउण्ड और क्रोवर ग्राउन्ड का प्रश्न नहीं है। इसलिये यह सवाल नहीं है। एशियन कान्क्रेंस ग्रान ह्यमन राइट्स का प्रस्ताव हो गया है। जो माननीय सदस्य ने कहा है वह बेसलेस बातें हैं। ऐसा हम लोगों के ध्यान में नहीं स्राया है।

MR. DEPUTY CHAIRMAN: Now we go to the next item.

श्वी शिव चन्द्र झा (विहार) : महोदय, मेरा नाम बोलने वालों की सूची में था ...

MR. DEPUTY CHAIRMAN; That is over now.

STATEMENT BY MINISTER

Import Policy for 1978-79

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND CO-OPERA-TION (SHRI ARIF BEG); Sir, while placing on the Table of the Lok Sabha on the 3rd April 1978, the Foreign Trade Policy for 1978-79, the Minister of Commerce had stated that the Committee under the Chairmanship of Secretary (Technical Development)